

fighters of 1857 and is currently in use by the people of that village;

(c) whether it is a fact that the Qabaristan has been gazetted by the Delhi Wakf Board as Wakf property;

(d) if so, the text and date of the order under which the Qabaristan which is covered by two entries in the land record of the village was taken over by the Delhi Development Authority;

(e) if in case it has not been formally taken over, the authority in which its demolition was undertaken by the DDA; and

(f) whether it is a fact that the part of the Qabaristan land has been allotted by the DDA to a private developer for constructing Azad Apartments?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS, AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (f) The information is being collected and will be placed on the Table of the Sabha.

#### W.H.O.'s Baby Food Code

@2&59-A. SHRI SHANTI TYAGI: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether Government are aware of non-observance of W.H.O.'s BABY FOOD CODE by manufacturers of Infant Milk Foods in the country;

(b) if so, what action has been taken by Government against them; and

(c) what are the names of these manufacturing firms?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) to (c). The World Health Assembly adopted the International Code of (Malta) Previously Unstarred Question 2023, transferred from the 3rd November, 1982.

marketing of Breast-milk Substitutes; the form of recommendation rather than as a regulation.

The Government of India had constituted a Working Group on Production and Marketing of Infant Foods. The Working Group considered the International Code of Marketing of Breast-milk substitutes, and submitted its Report in April, 1981.

The Report of the Working Group is under consideration of the Government.

There being no legally enforceable code, the question of non-observance of any code does not arise.

#### गांवों के लिए पेयजल

@2559-बी. श्री जगदम्बा प्रसाद यादव : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) कितने गांवों में शुद्ध पेय-जल की व्यवस्था है और जिन गांवों में ऐसी सुविधा नहीं है उनमें शुद्ध पेय जल की व्यवस्था करने के लिए क्या उपाय किये जा रहे हैं; तथा इस कार्य के कब तक पूरा हो जाने की सम्भावना है ;

(ख) क्या यह सच है कि बिहार, उत्तर प्रदेश और मध्य प्रदेश में डकैती, खून, लूटपाट और अशान्ति का वातावरण व्याप्त है, विशेषकर उन क्षेत्रों में जहां आवागमन के साधन नहीं हैं और यही कारण है कि अधिकारी यह जानने के लिए उन स्थानों को नहीं जाते हैं कि वहां लोग पेयजल के बिना कितना अधिक कष्ट उठा रहे हैं ; और

@@Previously Unstarred Question 2183, transferred from the 4th November, 1982.